

Regarding payment of compensation to the people Wayanad

SHRI V. K. SREEKANDAN (PALAKKAD): Respected Chairman, Sir, despite recurring landslides in Wayanad due to rain, there were neither Doppler Weather Radars nor any manual observatories of India Meteorological Department. The Union Government had approved putting up an X Band radar with an observation range of 100 km in the year 2023 in Kozhikode which will cover Wayanad as well, but the site inspection has not been completed even till today. Manual observatories are essential for assessing many climatic conditions that are lacking in Wayanad. It has been a long pending demand of Kerala for a permanent weather radar in north Kerala, but it is yet to be installed. So, what happened in Wayanad is because of the mishandling of the Central government, and therefore, owing moral responsibility to what happened in Wayanad, the Union Government should declare Wayanad tragedy as a national disaster and pay adequate compensation to everyone who suffered due to this tragedy in Wayanad; such a tragedy Kerala has never experienced. Thank you.